4. NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB) No.08/9//HDB/2018	
NAME OF THE COMPANY	Lanco Solar Private Limited	
NAME OF THE PETITIONER(S)	Suresh Baxi	
NAME OF THE RESPONDENT(S)	Lanco Solar Private Limited	
UNDER SECTION	Sec 9 Of IBC	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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		9492154302	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.R. Harish Kumar, Learned Counsel for the Petitioner and Mr. Parvesh Nheterpal, Authorised Representative on behalf of Respondent. The case is posted to 21.02.2018.

Member (Judl)